

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2224
ANSWERED ON MONDAY, AUGUST 02, 2021/
SRAVANA 11, 1943 (SAKA)**

CSR FUNDS SPENT IN UP

QUESTION

2224. SHRI RAMSHIROMANI VERMA:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

(a) whether any funds have been spent by the corporate companies in Shrawasti and Balrampur districts of Uttar Pradesh under Corporate Social Responsibility (CSR); and

(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) & (b): As per Section 135 of the Companies Act, 2013 ('Act'), Corporate Social Responsibility (CSR) is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor the CSR activities based on the recommendation of its CSR Committee. The entire CSR architecture is disclosure based and CSR mandated companies are required to file details of CSR activities annually in MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain at www.csr.gov.in. As per the filings made by the companies in the MCA21 registry, the CSR spent by all the companies, in the Districts of Shrawasti and Balrampur, for the financial years 2014-15 to 2019-20 is as follows:

District	FY 2014-15	FY 2015-16	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20	Grand Total
Shrawasti (INR Cr.)	0.01	0.01	0.35	0.53	0.21	2.10	3.21
Balrampur (INR Cr.)	0.05	-	0.52	-	-	0.51	1.08

(Data upto 31.03.2021) [Source: National CSR Data Portal]
